

period for selection of newspapers for Government advertisements; and

(b) if so, the details thereof; and whether it is still in force?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes Sir. This Ministry issued an Office Memorandum on 23-6-1976 in pursuance of a Cabinet decision.

(b) The Memorandum among other things asked all Ministries to direct all Public Sector Undertakings and other organisations under their jurisdiction to follow the Media List and advertisement rates of the D.A.V.P. The Memorandum is still in force but the matter is being reviewed in the light of recommendations of various Parliamentary Committees.

Demands of Employees of D.E.S.U.

532. SHRI AMAR ROY PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have considered the demands of the employees of the D.E.S.U. submitted recently; and

(b) if so, what are their demands and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) and (b). The DESU has reported that the main demands of the employees relate to payment of arrears for the period from 1-4-72 to 30-9-73 on account of revision of pay scales and assured payment of ex-gratia every year. These demands were settled as a result of an agreement reached between DESU management and the D.S.E. workers Union. As a the D.S.E. Workers' Union, the demands, such as increase in cycle

allowance, time scale promotions parity in giving conveyance allowances, implementation of Code of Discipline, withdrawal of disciplinary cases against 14 employees and the remaining demands are to be discussed mutually and settled.

Escape by Dr. Dharam Teja

533. SHRI MUKHTIAR SINGH MALIK:

SHRI O.P. TYAGI:

SHRI RAGHAVJI:

SHRI G. M. BANATWALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Dr. Dharam Teja left India illegally during the month of June, 1978;

(b) if so, whether any foreign country is involved in his going abroad;

(c) whether any inquiry has since been conducted by Government into this matter; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) According to available information Dr. Teja left India last on 22-7-1977 on a valid passport.

(b) to (d). Do not arise.

Export of technical know-how by Khadi and Village Industries Commission

534. SHRI MUKHTIAR SINGH MALIK:

SHRI G. M. BANATWALLA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Khadi and Village Industries Commission have made a